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Fax : Jammu: 0191-2546753(Nov-April),
Fax: Srinagar: 0194-2506063(May-Oct.)

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar

Notification,
Srinagar, the 11th October, 2019.

SRO 583 .- In exercise of the powers conferred by section 4 of the Jammu and Kashmir Juvenile Justice (Care and Protection) Act, 2013 and in partial modification of notification SRO 210 of 2018, Government hereby constitutes the following Juvenile Justice Boards as under:-

S.No.	Name of the Board	Constitution of the Board	Status
1.	Srinagar	Sub Judge/Special Mobile Magistrate, Srinagar	Principal Magistrate
		Khair-ul- Nissa D/o Mohd Sultan Khan R/o House No.3, Alamdar Colony, Town Bagh-i-Mehtab, Police Station Nougam, District Srinagar.	Member
		Asma Hussan D/o Ghulam Hassan R/o Shadab Colony, 90 Feet Road, Ahamd Nagar, Srinagar.	Member
2.	Baramulla	Munsiff, Baramulla	Principal Magistrate
		Peer Khurshid Ahamd S/O Pir Gh. Hassan R/o Dangiwach, Rafiabad, District Baramulla.	Member
		Rahle Jan D/o Ghulam ud Din Sofi R/o Faisal Abad, Chinkipora, Sopore	Member
3.	Kupwara	Chief Judicial Magistrate	Principal Magistrate

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		Rukaya Hassan D/o Zahoor Iqbal Lone R/o Village Aloosa, Town Kupwara	Member
		Mohammad Rafiq Shah S/o Peer Shah R/o 19 Checkl Drugmulla Tehsil & district Kupwara	Member
4.	Anantnag	Munsiff, Anantnag	Principal Magistrate
		Ufreena D/o Ahmadullah Tak R/o Village Dangerpora, Anantnag	Member
		Sajjad Ahmad rather S/o Abdul Hamid Rather R/o Village Nathipora Poera Doru District Anantnag	Member
5.	Leh	Munsiff, Nobra	Principal Magistrate
		Kunzes Dolma R/o Serbong Guest House, Leh Ladakh	Member
		Sonam Dorjay C/o Therba Dorjay R/o Tsetan Angmo Thyang	Member
6.	Jammu	3rd Additional Munsiff, Jammu	Principal Magistrate
		Nischint Panchanda S/o Shri Arun Panchanda R/o house No.7A, Lane No. 2, Shakti Nagar, Jammu	Member
		Dr. Cheshta Sharma D/o R.P.Sharma R/o House No.16, Chougan Fathu, Jammu	Member
7.	Rajouri	Sub Judge/Mobile Magistrate, Rajouri	Principal Magistrate
		Zulfikar Ali S/o Fazal hussain R/o Fatehpur Rajouri	Member
		Seema Devi Sharma D/o Mani Ram Sharma R/o Ward No. 7 Agli Tawi, Rajouri	Member
8.	Doda	Sub Judge/ Mobile Magistrate, Bhaderwah	Principal Magistrate

16/10/22

	Ireena Kousar D/o Mohammad Rafiq Zargar R/o Old Bus Stand, Mohalla Passi, Bhaderwah, Doda	Member
	Shamina Banoo D/o Bashir Ahmad R/o Gandoh Tehsil Gandoh	Member

By Order of the Government of Jammu and Kashmir

Sd/-

(Achal Sethi)

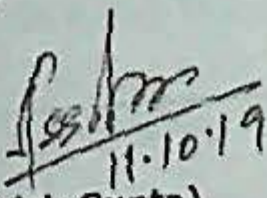
Secretary to Government.

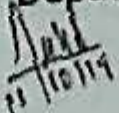
No: LD (A) 2008/85.

Dated: 11-10-2019.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Director General of Police, J&K Srinagar.
3. Principal Secretary to Government, Home Department.
4. Principal Secretary to Government, Social Welfare Department.
5. Secretary to Government, General Administration Department.
6. Registrar General, J&K High Court, Srinagar.
7. All concerned Deputy Commissioner, Kashmir/Jammu.
8. All concerned Principal Districts and Sessions Judge, Kashmir/Jammu.
9. All concerned Senior Superintendent of Police, Kashmir/Jammu.
10. All concerned Principal Magistrates, Juvenile Justice Board.
11. Director Litigation, Kashmir/Jammu.
12. Private Secretary to the Hon'ble Advisor (KS) for information of the Hon'ble Advisor.
13. Private Secretary to the Chief Secretary for information of the Chief Secretary.
14. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
15. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazette.
16. ~~SRG Section, Law Department.(W.7.S.C).~~
17. Concerned file.


11.10.19
(Ashish Gupta)
Deputy Legal Remembrancer


11.10.19